

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

11

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	P. H. ARVINDH PANDIAN SENIOR ADVOCATE FOR PAWAN JIABAKH	Counsel for R, 1 to 5	K. P. Jhelumth
2.	V. SANTHIYA Representing V. Mahesh	REPRESENTATIVE of R-9	V. Santhya
3.	K. Moorthy	Respect 6, 7 & 8	
4.	R. MURARI (SR. COUNSEL) FOR P. RAJ KUMAR JIABAKH	COUNSEL FOR PETITIONERS	P. Raj Kumar

ORDER

Senior counsel for the petitioner present. Senior counsel for R1 to R5, counsel for R6 to R8 and representing counsel for R9 are present. Heard the submissions of the counsel for the petitioner. The petition is admitted for hearing. Counsel for R1 to R5 submitted that they have preferred an appeal before the NCLAT against the order passed in CA 90/2017 and prayed time for giving reply to the interim prayers mentioned in the petition. Considering the request, time is enlarged. Put up on 14.11.2017 at 10.30 A.M.

-Sd-
K Anantha Padmanabha Swamy
Member (Judicial)

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